

Declaration of Assets and Liabilities

Year 2022-23

I, KANCHAN KUMARI, son/daughter/wife of ANIL GUPTA,
aged 29 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as ASSISTANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	₹ 80,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 12,12,000/- SBI ₹ 3,10,000/- PAB				
(iii)	Bonds, Debentures and Shares in companies	NIL				
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	PF-82655594 Amul ₹ 22,32,23.54 ₹ 1,00,000/- LIC PPF NC2 122,206/-				
(v)	Motor Vehicles (details of make, etc.)	NIL				
(vi)	Jewellery (give details of weight and value)	100g mppb (Gold)				
(vii)	Other assets, such as values of claims / interests	NIL				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	14 Dec 1994 Savada Srivastava Village - Sri Savada Savada Savada				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL			NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(v)	Others (such as interest in property)	NIL				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	A1	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NEC	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Period March 2021 to Feb 2022 Income tax paid ₹ 30,171/- DMRPS35756	NEFL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	NEFL	
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- 111103108405

Gender :- F (M/F)

Date of Birth :- 05/12/1993 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY
(Full Name e.g. B.A.S.-Bihar Administrative Service,
D.S.S.- Bihar Secretariat Service etc.)

Home District :- NAWADA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: कंचन कुमारी

Name of Employee: KANCHAN KUMARE

Place: PATNA

Designation: ASSISTANT

Date: 12.02.2022

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

कंचन कुमारी